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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON ... 01-03-2013

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties	
CA279/15	227/16	Clarification	621A	M/s BMM Ispat Ltd.	

(Petitioner

NAME (IN CAPITAL) SL.NO.

DESIGNATION

PHONE NUMBER

REPRESENTATION BY WHOM

Respondent)

SIGNATURE

Petitioner

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)